

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6464 OF 2004

ARUN LAL & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for permission to file additional documents and with office report)

WITH Civil Appeal NO. 6465 of 2004
(With office report)

Date: 29/09/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. K.V. Viswanathan, Sr. Adv.
Mr. B. Ragunath, Adv.
Mr. Jain, P.L., Adv.
Mr. Abhishek, Adv.
Mr. S.R. Setia, Adv.

For Respondent(s) Mr. Vivek Tankha, ASG
Mr. Arjit Prasad, Adv.
Mr. J.K. Mishra, Adv.
Mr. Anil Katiyar, Adv.
Mr. Sumeer Sodhi, Adv.
Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

Written submissions may be filed within a week.

(Rajesh Dham)
Court Master

(Indu Satija)
Court Master